COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 232 of 2016 &
IA No. 496 of 2016

Dated : 12th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jaiprakash Power Ventures Ltd.	**…**	**Appellant(s)**
Vs.		
M.P. Power Management Co. Ltd. & Ors.	**…**	**Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri
Ms. Pooja Priyadarshini

ORDER

Issue notice to the Respondents returnable on 06.10.2016. Dasti, in addition, is permitted.

List the matter on ***06.10.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt